

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 29.07.2022 (FRIDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 27 of 2022	Dushyant Vs. Competition Commission of India & Ors.	Sumit Jain	Shama Nargis

For Admission (Fresh Cases)

2.	Comp. App. (AT) No. 121 of 2022	The Peersless General Finance Investment Company Ltd. Vs. Bhagwati Developers Pvt. Ltd. & Ors.	Shourya Mandal	
3.	Comp. App. (AT) No. 123 of 2022	Shikha Holdings Pvt. Ltd. & Anr. Vs. Peerless General Finance And Investment Company Ltd. & Ors.	Indrani Ghosh	
4.	Comp. App. (AT) No. 124 of 2022	Jayanta Roy & Ors. Vs. The Peerless General Finance and Investment Company Ltd. & Ors.	Orijit Chatterjee	

For Hearing

5.	Comp. App. (AT) (Ins) No. 355 of 2021	Ariisto Alert Residents Association Vs. Prestige Estates Projects Ltd. & Ors.	Ritesh Khare	Viraj Parish Nitin Mishra-R1 Tishampati Sen Chintan Gandhi-R2
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Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

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**By order of Hon’ble Chairperson
-sd/-
Registrar**